

(2)

Central Administrative Tribunal, Principal Bench

Contempt Petition No. 2 of 2003 in
Original Application No. 3144 of 2002

New Delhi, this the 2nd day of January, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. V. Srikantan, Member(A)

1. Jitender
R/o 36P, Raja Bazar
Sector-4, Gole Market,
New Delhi.
2. Sunil
R/o H-85, Nanak Pura,
New Delhi.
3. Kulbhushan
R/o 6/4B, Kalibari Marg,
New Delhi.
4. Rakesh
H-85, Kalibari Marg,
New Delhi.
5. Reena,
B-43, New Ashok Nagar,
Vasundra Enclave, Delhi.
6. Anil
R/o 245/37, School Block,
Mandawali, Delhi.
7. Vijay
R/o 2320, Loni Road Complex,
Delhi.

.... Petitioners

(By Advocate: Shri M.K. Bhardwaj)

Versus

Union of India & Ors. through

1. Shri Subir Datta,
Secretary
Ministry of Defence,
North Block,
New Delhi
2. Shri Harjit C. Pannu,
Chief Controller,
Principal Office Defence Accounts
G Block, New Delhi.
3. Shri See Somasaran
Accounts Officer (Admn.)
Principal Office Defence
Accounts Controller,
G. Block, New Delhi.

.... Respondents

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O R D E R (ORAL)

By Justice V. S. Aggarwal, Chairman

Learned counsel for the petitioners states that he will firstly make an M.A. for correction of clerical mistake that has occurred in the order passed by this Tribunal and thereafter, if necessary, would file a contempt petition.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(V. Srikantan)

Member (A)


(V. S. Aggarwal)

Chairman

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